

HIGH COURT OF TRIPURA

AGARTALA

No.F.41(1)(a)(i)-HC/2018-22/28364.

Dated, Agartala, the 17th November, 2022

NOTIFICATION

Hon'ble the High Court has been pleased to **appoint Sri Bibhal Nandi Majumder, Senior Advocate as Standing Counsel of High Court of Tripura** to conduct the cases on behalf of the High Court of Tripura before the Hon'ble High Court.

He will be entitled to get retainer fees of Rs.15,000/- per month plus fees admissible on drafting and conducting cases as per Notification issued by the Gauhati High Court, Guwahati dated 12.11.2012.

This is issued in partial modification of earlier Notification No. No.HC.VII-72/04/945/A dated 14.02.2012 issued by the Gauhati High Court at Guwahati.

This will come into force with immediate effect.

By Order,

Sd/-

(D.M.Jamatia)

Registrar General

No.F.41(1)(a)(i)-HC/2018-22/28365-417.

Dated, Agartala, the 17th November, 2022

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice(Acting), High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice A.Lodh, Judge, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice S.G.Chattopadhyay, Judge, High Court of Tripura, Agartala.
4. The Advocate General, Tripura, Agartala.
5. The Chairman, Bar Council of Tripura, Agartala.
6. The Government Advocate, High Court of Tripura, Agartala.
7. Sri Bibhal Nandi Majumder, Senior Advocate, Standing Counsel of High Court of Tripura.
8. The Secretary, Tripura High Court Bar Association, Agartala;
9. The Secretary, Tripura Bar Association, Agartala;
10. The Assistant Solicitor General of India, Govt. of India, Agartala;
11. The Public Prosecutor, High Court of Tripura, Agartala;
12. The Director, Tripura Judicial Academy, Agartala;
13. The LR & Secretary, Law, Government of Tripura, Agartala;
14. The Private Secretary to the Registrar General, High Court of Tripura, Agartala.
15. The Registrar (Vigilance), High Court of Tripura, Agartala.
16. The Registrar (Judicial), High Court of Tripura, Agartala.
17. The Registrar (Admn.P&M), High Court of Tripura, Agartala.
18. The Joint Registrar, High Court of Tripura, Agartala.
19. The Deputy Registrar(s), High Court of Tripura, Agartala.
20. The Chief Librarian, High Court of Tripura, Agartala.
21. The Assistant Registrar(s), High Court of Tripura, Agartala.
22. The System Analyst, High Court of Tripura, Agartala **for uploading the notification in the official website of the High Court of Tripura, Agartala.**
23. All Superintendants, High Court of Tripura, Agartala.

Registrar General